

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/126/CHE/2023

NAME OF THE PETITIONER : Ashok Jothi

NAME OF THE RESPONDENT(S) : Lakshmi Value Added Housing Pvt Ltd
& 6 Ors

UNDER SECTION : Sec 241 to 244 of CA, 2013

ORDER

Ld. Counsel Mr. A.R. Ramanathan for the Petitioner. Ld. Counsel Mr. Pradheep Shankar for R6. Ld. Counsel Mr. Arul Mozhi Verman for R1, R4 and R5.

In this case reply has been filed by R1, R4, R5 and R6.

None appeared for R2, R3 and R7 till date and they are set as ex parte.

Rejoinder has been filed vide Diary No. 991 and 992 on 05.04.2024. Since the rejoinder has been filed belatedly, the delay is condoned and **Registry is permitted** to take the rejoinder on record.

Pleadings are complete.

List the petition for hearing on **29.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk